| Willen Answers | [13111 ACGUST 1993] | | to Questions | | 156 |
|-------------------------|--|---|---|---|---|
| | | | | | |
| Mizoram | 0.69 | 74.26 | 82.27 | 3 | 2 |
| Nagaland | 1.21 | 50.28 | 61.65 | 14 | 13 |
| Orissa | . 31.66 | 40.97 | 49.09 | 23 | 23 |
| Punjab | 20.28 | 48.17 | 58.51 | 18 | 17 |
| Rajasihan | 44.01 | 30.11 | 38.55 | 19 | 29 |
| Sikkim | 0.41 | 41.59 | 56.94 | - 22 | 19 |
| Tamil Nadu | 55.86 | 54.39 | 62.66 | 11 | ′ 12 |
| Tripura | 2.76 | 50.11 | 60.44 | 15 | 15 |
| Uttar Pradesh | 139 11 | 33.35 | 41.60 | 26 | 26 |
| West Bengal | 80.86 | 48.65 | 57.70 | 17 | 18 |
| ION TERRITORIES | | | | | |
| Andaman & Niobar Island | 0.28 | 63.19 | 73.02 | 8 | 8 |
| Chandigarh | 0.64 | 74.81 | 77.HL | 2 | 4 |
| Dadra & Nagar Haveli | 0.14 | 32,70 | 4D.71 | 27 | 28 |
| Daman & Diu | 0.10 | 59.91 | 71.20 | 9 | 9 |
| Delhi | 9.42 | 71.94 | 75.29 | 4 | 6 |
| Lakshadweep | 0.05 | 68.42 | 81.78 | 5 | 3 |
| Pondicherry | 0.81 | 65.14 | 74.74 | 7 | 7 |
| | Mizoram Nagaland Orissa Punjab Rajasthan Sikkim Tamil Nadu Tripura Uttar Pradesh West Bengal MON TERRITORIES Andaman & Niobar Island Chandigarh Dadra & Nagar Haveli Daman & Diu Delhi Lakshadweep | Mizoram 0.69 Nagaland 1.21 Orissa 31.66 Punjab 20.28 Rajasthan 44.01 Sikkim 0.41 Tamil Nadu 55.86 Tripura 2.76 Uttar Pradesh 139 11 West Bengal 68.08 MON TERRITORIES Andaman & Niobar Island 0.28 Chandigarh 0.64 Dadra & Nagar Haveli 0.14 Daman & Diu 0.10 Delhi 9.42 Lakshadweep 0.05 | Mizoram 0.69 74.26 Nagaland 1.21 50.28 Orissa 31.66 40.97 Punjab 20.28 48.17 Rajasthan 44.01 30.11 Sikkim 0.41 41.59 Tamil Nadu 55.86 54.39 Tripura 2.76 50.11 Uttar Pradesh 139.11 33.35 West Bengal 68.08 48.65 MON TERRITORIES Andaman & Niobar Island 0.28 63.19 Chandigarh 0.64 74.81 Dadra & Nagar Haveli 0.14 32.70 Daman & Diu 0.10 59.91 Delhi 9.42 71.94 Lakshadweep 0.05 68.42 | Mizoram 0.69 74.26 82.27 Nagaland 1.21 50.28 61.65 Orissa 31.66 40.97 49.09 Punjab 20.28 48.17 58.51 Rajasthan 44.01 30.11 38.55 Sikkim 0.41 41.59 56.94 Tamil Nadu 55.86 54.39 62.66 Tripura 2.76 50.11 60.44 Uttar Pradesh 139.11 33.35 41.60 West Bengal 68.08 48.65 57.70 MON TERRITORIES Andaman & Niobar Island 0.28 63.19 73.02 Chandigarh 0.64 74.81 77.81 Dadra & Nagar Haveli 0.14 32.70 40.71 Daman & Diu 0.10 59.91 71.20 Delhi 9.42 71.94 75.29 Lakshadweep 0.05 68.42 81.78 | Mizoram 0.69 74.26 82.27 3 Nagaland 1.21 50.28 61.65 14 Orissa 31.66 40.97 49.09 23 Punjab 20.28 48.17 58.51 18 Rajasthan 44.01 30.11 38.55 29 Sikkim 0.41 41.59 56.94 22 Tamil Nadu 55.86 54.39 62.66 11 Tripura 2.76 50.11 60.44 15 Uttar Pradesh 139 11 33.35 41.60 26 West Bengal 68.08 48.65 57.70 17 MON TERRITORIES Andaman & Niobar Island 0.28 63.19 73.02 8 Chandigarh 0.64 74.81 77.81 2 Dadra & Nagar Haveli 0.14 32.70 40.71 27 Daman & Diu 0.10 59.91 71.20 9 Delhi 9.42 71.94 75.29 4 Lakshadweep 0.05 68.42 81.78 < |

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Written Answers

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Scandals on the University of Delhi
2357. SHRI MOHINDER SINGH
LATHER:
SHRI SATYA PRAKASH
MALAVIYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether attention of Government has been drawn to the news published in Hindi newspaper 'Hindustan' dated 23rd June, 1993 under heading 'Kulpati Prof. Baxi ke Karya Kaal mein Ghotale hi Ghotale';
- (b) if so, what is the reaction of Government thereto;
- (c) whether Government would like to ask the Vice-Chancellor of Delhi University to resign and whether Government will constitute on independent enquiry to find out the truth about a number of scandals still going on in the University of Delhi;
 - (d) if not, the reasons therefor, and
- (e) the answer to part (c) above be in affirmative, if the time by which Government will set-up an enquiry body?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE (KUMARI SELJA):
(a) Yes, Sir.

(b) to (e) The comments of the University of Delhi have been called for on the allegations made in the newspaper and any further action in the matter would be possible after these comments are available.

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to Questions

Medical/Engineering and Technical Institutions without Recognition

2358. SHRI MOHINDER SINGH LATHER: SHRI RAM GOPAL YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are aware that a number of Medical/Engineering and other technical institutions are running without proper recognition in the country;
 - (b) if so, what are the details thereof;
- (c) whether there is any proposal with Government to recognise such institutions:
- (d) if so, the criteria for their recognition and if not; and
- (e) whether Government have taken any action against the management of such institutions for their illegal practices?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE (KUMARI SELJA):

^{*}Excludes Assam and Jammu & Kashmir.